

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 904
TO BE ANSWERED ON 25.07.2023

SHGs under IWMP

904. SHRI FEROZE VARUN GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Self-help Groups (SHGs) currently functioning under the Livelihood Activities for the Landless/Assetless Households under Integrated Watershed Management Programme (IWMP), State-wise;
- (b) the amount of seed funds released for Self-Help Groups under the Livelihood Activities for the Landless/Assetless Households under IWMP, State-wise; and
- (c) whether there are incentives provided to well-performing SHGs in terms of multiple cycles of seed money grants and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) to (c) The Department of Land Resources (DoLR) was earlier implementing area development programmes called 'Integrated Watershed Management Programme (IWMP)' with effect from 26.02.2009. for development of rainfed/degraded areas including wastelands in the country which was amalgamated in 2015-16 with the Umbrella Scheme of PMKSY as one of components and named as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY). Keeping focus on the completion of the sanctioned projects, Government has not sanctioned any new watershed project under IWMP/WDC-PMKSY 1.0 from 2015-16 onwards in the country. The project period of IWMP/WDC-PMKSY 1.0 got over on 31.03.2021. However, as per requests received from various States/UTs project period was extended upto 31.03.2022 without any financial assistance.

Under IWMP/WDC-PMKSY 1.0, 9% of the total project cost was earmarked for livelihood activities for the assetless persons. Out of this fund, the eligible SHGs are provided an amount of Rs.25000 as revolving fund, which was to be refunded within a period of 18 months.

As per the information received from States/UTs, since inception, **2.47 lakh** SHGs have been formed and **Rs.837.14 crore** was given as revolving fund for taking up the income generating activities under IWMP/WDC-PMKSY 1.0. State/UT wise details are given at **Annexure**.

In addition, as per the provisions of livelihood guidelines the enterprising SHG federations could also be provided for major livelihood activities in the form of grants in aid, which was 50% of the cost of the activity or Rs.2.0 lakh whichever is less. However, grants in aid should not exceed 30% of the livelihood component (i.e. 9% of the total project cost) of the project.

Annexure

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 904 for answer on 25.07.2023

Details of Self-Help Groups (SHGs) and funds provided to SHGs under IWMP / WDC-PMKSY 1.0

(Rs. in crore)

S. No.	State /UTs	No of SHGs	Funds provided to SHGs
1	Andhra Pradesh	21910	167.77
2	Arunachal Pradesh	312	4.20
3	Assam	9035	28.30
4	Bihar	6071	15.18
5	Chhattisgarh	2510	5.55
6	Gujarat	7344	3.23
7	Haryana	395	0.98
8	Himachal Pradesh	2479	5.69
9	UT of Jammu & Kashmir	839	0.20
10	Jharkhand	3628	7.96
11	Karnataka	19914	51.61
12	Kerala	8828	4.33
13	Madhya Pradesh	24972	48.54
14	Maharashtra	49005	115.16
15	Manipur	67	0.17
16	Meghalaya	510	7.31
17	Mizoram	147	1.10
18	Nagaland	1499	5.99
19	Odisha	21091	44.76
20	Punjab	380	0.61
21	Rajasthan	9329	22.52
22	Sikkim	203	0.58
23	Tamil Nadu	26187	68.49
24	Telangana	5092	149.34
25	Tripura	440	20.88
26	Uttar Pradesh	13432	32.34
27	Uttarakhand	3250	8.13
28	West Bengal	8587	16.22
	Total	247456	837.14

As per information received from States/UTs.

Note: No project sanctioned in Goa under IWMP.
